

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

LIBRARY

No.CPC.350/00124/ 2014
(O.A.350/00254/2014)

Date of order : 03.08.2016

Present : Hon'ble Justice Mr. Vishnu Chandra Gupta, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

SUBHAS SINGHA

VS.

UNION OF INDIA & OTHERS
[N.K. GOURAV, AEN, KWA, E. RLY., HWH]

For the applicant : Mr. I. Mitra, counsel
For the respondents : Mr. U.P. Bhattacharyya, counsel

ORDER

Per Justice V.C. Gupta, J.M.

Heard Id. counsel for the applicant and Id. counsel for the respondents.

2. Compliance Report has been filed by the respondents.
3. The order of termination of the applicant has been set aside. Id. counsel for the applicant does not want to proceed with the case on instruction of the applicant.
4. Hence, the contempt proceeding is dropped as 'withdrawn'. Notices, if any issued, stand discharged.

(J. Das Gupta)
Administrative Member

sb

(Justice V.C. Gupta)
Judicial Member